#### Session : 3 Date : 12-05-2000 Participants : <u>Balayogi Mr. Ganti Mohana Chandra</u>

Title: Ruling regarding question of privilege with regard to Shri Kirit Somaiya's privilege notice against Shree Sundeep Maheswari, Executive Director, Enbee Plantations.

MR. SPEAKER: With regard to Shri Kirit Somaiya's privilege notice, I have to inform the House that on 8<sup>th</sup> December, 1999, Shri Kirit Somaiya, Member of Parliament had given a notice of a question of privilege against Shri Sundeep Maheswari, Executive Director, Enbee Plantations alleging that Shri Maheshwari had cast aspersions on him in a Press interview as reported in *The Lok Satta*. According to Shri Somaiya, by levelling the allegations made by him in his speech in the House against Enbee Plantations as "arising out of business enmity" and "laughable", Shri Maheshwari had cast aspersions on him and thereby committed a breach of privilege and contempt of the House.

Shri Sundeep Maheshwari who was asked to state what he had to say in the matter has since tendered a written unqualified apology to Shri Kirit Somaiya, Member of Parliament.

In view of the unqualified apology tendered by Shri Maheswari, I have decided to treat the matter as closed.

# ... (Interruptions)

MR. SPEAKER: There is one more notice of breach of privilege given by Shri Vijay Goel.

... (Interruptions)

MR. SPEAKER: Shri Vijay Goel, the breach of privilege notice given by you against the Chairman, NDMC is under my consideration. Please understand.

... (Interruptions)

MR. SPEAKER: Now, the House will take up Zero Hour.

Shri Dasmunsi.

... (Interruptions)

SHRIMATI RENUKA CHOWDHURY (KHAMMAM): What happened to my privilege notice? ... (*Interruptions*)

MR. SPEAKER. : I have already told you that your privilege notice is also under my consideration.

... (Interruptions)

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Mr. Speaker, Sir, how can I speak? ... (Interruptions)

<u>12.31 बजे</u>

(इस समय श्री बह्मानंद मण्डल तथा कुछ अन्य माननीय सदस्य सभा पटल के निकट

## <u>खड़े हो गए।</u>)

MR. SPEAKER: I have called Shri Dasmunsi. Have you given any notice? Please go to your seat.

... (Interruptions)

डा. संजय पासवान (नवादा): अध्यक्ष महोदय, बिहार में 16 दलितों की हत्या हुई है...( व्यवधान)

अध्यक्ष महोदय : इसके बाद आपको मौका मिलेगा।

...( व्यवधान)

MR. SPEAKER: Nothing should go on record except the speech of Shri Dasmunsi.

(Interruptions)\*

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## \*Not Recorded.

अध्यक्ष महोदय : इसके बाद आपको मौका मिलेगा। I have called Mr. Dasmunsi. After him, I will call you. Please understand.

... (Interruptions)

### <u>12.32 बजे</u>

(इस समय श्री ब्रह्मानंद मण्डल तथा कुछ अन्य माननीय सदस्य अपने-अपने स्थानों पर वापस चले गए।)

MR. SPEAKER: I have already called him.

... (Interruptions)

MR. SPEAKER: After him, I will call you. Please understand.

... (Interruptions)

MR. SPEAKER: Nothing should go on record.

(Interruptions)\*

... (Interruptions)

MR. SPEAKER: Please take your seat.

... (Interruptions)

# MR. SPEAKER: The House stands adjourned to meet again at 2.00 p.m.

12.35 hours

The Lok Sabha then adjourned till Fourteen of the Clock.

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\*Not Recorded.

14.05 hours

The Lok Sabha re-assembled at five minutes past Fourteen of the Clock.

(Mr. Speaker in the Chair)

MR. SPEAKER: The House will now take up Item No.15.